

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3582
TO BE ANSWERED ON 08TH AUGUST, 2016

TRADE AGREEMENT BETWEEN INDIA AND E U

3582. SHRI Y.V. SUBBA REDDY:
SHRI ASADUDDIN OWAISI:
SHRI CH. MALLA REDDY:
SHRI DUSHYANT SINGH:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- whether the free trade agreement between India and the European Union (EU) has been on the anvil for the last ten years and if so, the details thereof;
- the details of the outstanding issues impeding the negotiations and the time bound conclusion of a balanced agreement along with the present status of the ongoing negotiations between India and the EU;
- whether the Government intends to resolve these issues and negotiate for a balanced agreement at the earliest; and
- if so, the details thereof along with the steps taken/being taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

- a) : India-European Union Broad-based Bilateral Trade and Investment Agreement (India-EU BTIA) negotiations started in 2007 and sixteen rounds of negotiations have been held so far.
- b) to d): As is consistent with previous and established practice in ongoing negotiations, disclosure of details of outstanding issues before finalisation of the Agreement may adversely affect India's position in the negotiations. Recently three rounds of stocktaking meetings of India-EU BTIA negotiations have been held on 18th January, 2016 (in New Delhi), 22nd February, 2016 (in Brussels) and 15th July, 2016 (in New Delhi). India is committed for an early and balanced outcome of the India-EU BTIA negotiations.

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